## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.10/HDB/2016		
COMPANY PETITION/APPLICATION NO.			
	CP No.4/2008		
NAME OF THE COMPANY	Mancherial Cement Company Pvt Ltd		
NAME OF THE PETITIONER(S)	Chandrakant Agarwal & (12) Others		
NAME OF THE RESPONDENT(S)	Mancherial Cement Company Pvt Ltd & (45) Others		
UNDER SECTION	397/398		

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Bipio Shykla.	Adlv.	9820046084	Bi

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambanan Perford	ent PCS	9849056652	10

Heard Mr. Bipin Kumar Shukla for the Petitioner and Mr. S. Chidambaram, learned PCS for the Respondents.

Post the Case on 01.01.2018.

Member (Technical)

Member (Judicial)

Srikanth